

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5009**  
TO BE ANSWERED ON 01.04.2022

**INTEGRATED CHILD DEVELOPMENT PROGRAMME**

5009. SHRIMATI RAMA DEVI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received any information about corruption in Integrated Child Development Project;
- (b) if so, the legal provisions available with the Union Government for prevention of corruption therein; and
- (c) the steps taken by the Government in this regard under the said provisions?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Saksham Anganwadi and Poshan 2.0 (earlier known as Umbrella Integrated Child Development Services) is a Centrally Sponsored Scheme and the administration, management & monitoring regarding implementation of the Scheme is being done by the concerned State Government/UT Administration. Complaints, if received, with respect to irregularities/ corruption in implementation of the Scheme are taken up with concerned States/ UTs for appropriate action. Reports on complaints which are serious in nature are sought from State Governments/ UT Administrations. Action for any misconduct or involvement of any employee in any corrupt practice is taken by the respective State Governments/ UT Administrations as per their service rules.

Further, a robust ICT enabled platform named Poshan Tracker has been designed to capture real-time data on implementation and monitoring of Anganwadi Services across the country. The Poshan Tracker management application provides a 360 - degree view of the activities of the Anganwadi Centre (AWC), service deliveries of Anganwadi Workers (AWWs) and complete beneficiary management.

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